

(c) such other purposes as may be specified by the Central Government from time to time.

Of late there has been a reduction on the average in profitability in terms of a percentage of turnover as well as capital employed.

(c) Yes, Sir. Many of the foreign firms engaged in the manufacture of drugs have been in existence for a considerable time in India and remittances have been allowed as per policy of Government in this regard. Government have laid down that in the case of 100 per cent foreign owned companies where the declaration of dividends involves drawal from re-services, the remittance facility will be subject to the Reserve Bank of India being satisfied regarding the following:

(i) that the reserves have been drawn upon only for maintaining the dividend quantum at the average of the previous 5 years or at 10 percent of the paid up capital, whichever is more;

(ii) that the drawal on reserves does not exceed 10 per cent of the total of the paid up capital and free reserves of the company at the beginning of the year; and

(iii) that the balance of free reserves left after the drawal does not fall below 15 per cent of the total of the paid up capital and reserves as in (ii) above.

NAPHTHA REQUIREMENT

*292. DR. Z. A. AHMAD:
SHRI YOGENDRA SHARMA:
SHRI SITA RAM KESRI:
SHRI SHYAMLAL GUPTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any assessment of the present requirements and availability of naphtha has been made;

(b) if so, the details thereof; and

(c) the steps taken by Government to meet the demand in full?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) Yes, Sir.

(b) and (c) Estimates of the total demand and the indigenous availability of naphtha for 1973 are as shown below:

	(1000 tonnes)
Total demand	.. 1887
Indigenous availability	.. 1522
Deficit requirement	.. 365

The deficit is proposed to be met by imports.

SUBURBAN RAILWAY FOR DELHI

*293. SHRI SITARAM JAIPURIA:
SHRI SITARAM KESRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to construct a suburban railway system for Delhi;

(b) if so, the details thereof; and

(c) the time by when the Work on the project is likely to commence?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Not yet Sir.

(b) and (c) Do not arise.

ALTERNATE RAIL ROUTES TO AVOID DISLOCATION OF TRAIN SERVICES DUE TO AGITATIONS

*294. SHRI S. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at a recent meeting with the Press at Trichur in Kerala, he had suggested the provision of alternate rail routes to avoid dislocation of train services due to agitations; and

(b) if so, what are the details in this regard?